

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.82/98

Friday this the 16th day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Santhosh Kumar M.B. aged 19 years,
S/o Balakrishnan M.K.
Extra Departmental Mail Carrier-cum-
Packer, Mookkannur, residing at
Manappilly House, Azhakom PO.

..Applicant

(By Advocate Ms.Preetha for Ramakrishnan.P)

Vs.

The Sub Divisional Inspector
of Post Offices, Paravoor Sub Division,
Paravoor.

...Respondent

(By Advocate Mr. Sunil Jose, ACGSC)

The application having been heard on 16.1.98, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

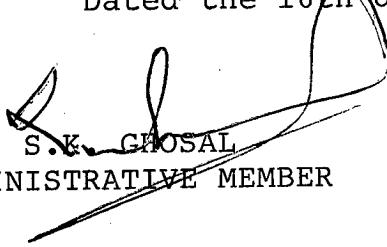
Applicant who is presently working as Extra
Departmental Mail Carrier-cum-Packer, Mookkannur on
promotion of the regular incumbent as a Postman, has
applied on 6.1.1998 (A2) for regular selection and
appointment to that post, coming to know that steps are in
progress for making regular appointment. As he had been
informed by the respondent that those who have been
sponsored by the Employment Exchange only would be
considered, the applicant has filed this application for
declaration that he is entitled to be considered for
selection though not sponsored by the Employment Exchange
and for appropriate direction to the respondent.

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2. When the application came up for hearing, learned counsel for the respondent Shri Sunil Jose, Additional Standing Counsel, fairly conceded that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malakapatnam, Krishna Dist. A.P. Vs. K.B.N.Visweswara Rao and others, 1996 (6) SCC 216, the applicant is also entitled to be considered and that the respondent would consider the candidature of the applicant also though not sponsored by the Employment Exchange.

3. In the light of the submission of the learned counsel for the respondent, we dispose of this application with a direction to the respondent to consider the candidature of the applicant also as valid for selection in the selection for the post of EDMC-Cum-Packer, Modkannur and appointment and consider him, though his name may not be sponsored by the Employment Exchange, No order as to costs.

Dated the 16th day of January, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURES

1. Annexure A2: Representation dated 6.1.98 filed by applicant to the respondent.

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